

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 2111  
TO BE ANSWERED ON 31<sup>ST</sup> JULY, 2018

DISTRIBUTION OF WHEAT AND RICE UNDER PDS

2111. SHRIMATI REKHA VERMA:  
SHRI KRUPAL BALAJI TUMANE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the quantum of rice and wheat distributed to Maharashtra and Uttar Pradesh through Public Distribution System under BPL, APL and AAY during the last three years;
- (b) the details of the quantum of wheat and rice allocated under the regular and *ad hoc* schemes separately;
- (c) whether the *ad hoc* quota of rice and wheat have not been released to Maharashtra and Uttar Pradesh by the Union Government and if so, the reasons therefor; and
- (d) whether the Government is ready to release the central share for this period and if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

(a) & (b): Government of Maharashtra and Uttar Pradesh implemented the National Food Security Act (NFSA) from February, 2014 and January, 2016 respectively. Under NFSA, the coverage is under two categories- Antyodaya Anna Yojana (AAY) and Priority Households (PHH), and foodgrains, as per NFSA norms, are being allocated to both the States for the eligible households identified by the States. Before implementation of NFSA, foodgrains were allocated to Below Poverty Line (BPL) families, including Antyodaya Anna Yojana (AAY) families and Above Poverty Line (APL) families in the State. In addition, additional APL and BPL allocations were also made. The allocation and offtake of foodgrain made to Maharashtra and Uttar Pradesh during last three years is placed at Annexure-I & Annexure-II respectively.

(c) & (d): Maharashtra and Uttar Pradesh have already implemented NFSA as mentioned above and as per NFSA, no *ad hoc* allocation is provided to NFSA implementing States/UTs.

## ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (b) OF THE UNSTARRED QUESTION NO. 2111 DUE FOR ANSWER ON 31.07.2018 IN THE LOK SABHA.

## Allocation and Offtake of Foodgrain for Uttar Pradesh

		Allocation						Offtake					
		(In thousand tons)											
Year	Foodgrain	BPL	AAY	APL*	Addl. BPL	NFSA	Total	BPL	AAY	APL*	Addl. BPL	NFSA	Total
2015-16	Rice	1374.915	1017.046	0.000	420.190	427.682	3239.833	1404.871	1041.027	0.000	344.085	385.377	2831.275
	Wheat	1049.548	492.324	2396.217	279.870	714.631	4932.590	1065.690	507.570	2270.203	240.490	607.678	4451.141
	Total	2424.463	1509.370	2396.217	700.060	1142.313	8172.423	2470.561	1548.597	2270.203	0.000	993.055	7282.416
2016-17	Rice	0.000	0.000	0.000	0.000	3671.475	3671.475	0.000	0.000	0.000	0.000	3572.518	3572.518
	Wheat	0.000	0.000	0.000	0.000	5680.832	5680.832	0.000	0.000	0.000	0.000	5597.207	5597.207
	Total	0.000	0.000	0.000	0.000	9352.307	9352.307	0.000	0.000	0.000	0.000	9169.725	9169.725
2017-18	Rice	0.000	0.000	0.000	0.000	3939.462	3939.462	0.000	0.000	0.000	0.000	3887.017	3887.017
	Wheat	0.000	0.000	0.000	0.000	5786.358	5786.358	0.000	0.000	0.000	0.000	5720.987	5720.987
	Total	0.000	0.000	0.000	0.000	9725.820	9725.820	0.000	0.000	0.000	0.000	9608.004	9608.004

\*APL allocation include Additional APL also

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## ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (b) OF THE UNSTARRED QUESTION NO. 2111 DUE FOR ANSWER ON 31.07.2018 IN THE LOK SABHA.

**Allocation and Offtake of Foodgrain for Maharashtra**

(In thousand tons)

Year	Foodgrain	Allocation	Offtake
2015-16	Rice	2021.100	1905.616
	Wheat	2584.092	2418.752
	<b>Total</b>	<b>4605.192</b>	<b>4324.368</b>
2016-17	Rice	2021.100	1850.765
	Wheat	2584.092	2387.28
	<b>Total</b>	<b>4605.192</b>	<b>4238.045</b>
2017-18	Rice	2021.100	1864.673
	Wheat	2584.092	2385.98
	<b>Total</b>	<b>4605.192</b>	<b>4250.653</b>

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